Annexure-6

## List of Operational Creditors (other than Workmen, Employees and Government Dues)

Name of the Corporate Debtor: Noslar International Limited, In Liquidation; Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on 30.05.2022

No. 16 15 13 12 10 S BBM Impex Pvt FLY Jac Logistics Seth Aquatech Super Graphics Rakhi Rai Ram Chandra Bawa Enterprises Pvt Ltd. Pramod Sharma Services Gupta Rice Mills Ganesh Meera Rai Ashok Kumar Parmanand Rai Sharma Services Shri Maheshwar M.P. Name of Creditor Identifi-Choudhry Enterprises Corporation Development Total industrial Enviro Prasad MP1977 U51102 SGC001 cation No. 392 5/27/2020 4/7/202 7/16/2020 6/23/2020 3/28/2020 10/20/2020 7/13/2020 3/28/2020 3/27/2020 15.01.2020 3/27/2020 3/27/2020 3/27/2020 5/20/2020 5/20/2020 7/13/2020 Details of claim received receipt Date of 11,379,751 5,062,753 claimed Amount 1,523,894 413,145 ,062,996 647,777 139,995 134,724 276,339 196,105 137,055 256,289 298,318 263,616 577,802 186,969 201,974 6,579,760 Amount of 3,661,043 admitted 948,798 Operational 243,088 Operational claim 137,467 Operational 297,090 Operational 909,200 Operational 196,105 Operational 186,969 Operational Operational Operational Operational Credtior Operational Operational Credtior Credtior Credtior Credtior Credtion Operational Operational Operational Operational Credtior Credtior Credtior Credtion Credtior Credtion Credtior Credtion Nature of claim Details of claim admitted nt pending attacheme by lien or Amount disposal covered attachment removed? (Yes/No) Whether Lien/ • No Vo No No No No guarante of claims covered Amount by % share amount in total contingent Amount of claim any mutual may be set-492,060.00 Amount of dues,that 492060 Amount of Amount of 916,292 rejected claim 909,650 2,886 2,528 1,228 1 verification claim under 3,391,639 572,210 134,724 276,339 577,802 153,796 201,974 256,289 170,057 137,055 263,616 647,777 Remarks, if any (Amount in Rs.

when verifying their claim at the liquidation commencement date. Note: Claims of those stakeholders are held under verification who did not provide documents evidencing transactions for which claim has been raised and did not provide the documents along with /on request by the Liquidator